

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-511

(IB)-441(PB)/2018

IA/1234/2022, CA/270/2019, Appeal (IBC)/19/2022

IN THE MATTER OF:

Bank of India

.....Applicant

Vs.

M/s. Advance Navotpad Surfactants Ltd.

.....Respondent

SECTION

U/s 7 of (IBC) in Liq.

Order delivered on 05.02.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Rony John, Mr. Piyush Swami, Mr. Amay Bahri in
Appeal (IBC)/19/2022

For the Respondent : Ms. Supreeti Chauhan, Adv.

For the Liquidator : Mr. Sarwar Raza, Ms. Soumya Kumar, Mr. Arnab
Chakrobarty, Mr. Waseem Akram, Advs.

ORDER

Ld. Counsel for the Liquidator and Ld. Counsel for the Respondent are present in this matter. List all these application i.e. IA/1234/2022, CA/270/2019 and Appeal(IBC)/19/2022 before the Regular Bench on **05.03.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)